COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 06 OF 2017 IN APPEAL NO. 74 OF 2015

Dated: 18th July, 2018

Hon'ble Mr. I. J. Kapoor, Technical Member Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member In the matter of: Meghalaya Power Distribution Corporation Ltd. **Review Petitioner /** Appellant(s) Vs. Meghalaya State Electricity Regulatory Commission & Ors. Respondent(s) Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1 Ms. Aradhna Tandon for

Ms. Mandakini Ghosh for R-3

<u>ORDER</u>

Learned counsel for respondent No.3 states that respondent No.3 does not wish to file any reply and he will file written submissions at the time of hearing of the appeal.

Therefore, the pleadings are treated to be complete.

List the matter for hearing on 10.09.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk